NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/271/ (IB)/2017

NAME OF THE PETITIONER(S)

: ULTRATECH CEMENT LTD

NAME OF THE RESPONDENT(S)

: LAND MARK HOUSING PROJECTS CHENNAI PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B. SHAKTHI PRIYA

COUNSEL FOR PETITIONER

B. sraldhi Penja

(FOR KING & PARTRIDGE)

G-Ponmani

(For Abdul Rahmen)

Looney for Respondent

ORDER

Counsel for the Corporate Debtor submitted schedule for payment, the copy of which is given to the other side. The memo is taken on record. Counsel for the Petitioner has raised the issue with regard to payment of the interest. Counsel for the Petitioner submitted that time be granted to seek instructions from his client with regard to the memo filed by the Corporate Debtor. In view of this, the respective Counsels are directed to instruct their clients to negotiate the interest part and report it to this Bench. Put up on 16.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

ghk